

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1200

ANSWERED ON:02.08.2010

HOUSES CONSTRUCTED UNDER IAY

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of homeless people in the country;
- (b) the target fixed and achievement made alongwith the applications received and sanctioned in regard to the 'Indira Awaas Yojana' during the last three years, State-wise;
- (c) the financial assistance made to the States during the last three years, State-wise and year-wise;
- (d) the target fixed under this scheme for the coming year, State-wise;
- (e) the manner in which priority is fixed in selection of beneficiaries for these dwelling units; and
- (f) the other measures taken by the Government for the benefit of homeless people ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) According to estimates made by the Registrar General of India, based on 2001 Census, total housing shortage in rural areas of the country was 148.33 lakh.

(b) to (d) Under the Indira Awaas Yojana (IAY), funds are allocated to the States & UTs in accordance with predetermined criteria, giving due weightage to housing shortage and poverty ratio. It is an ongoing allocation based scheme. Under the scheme, targets are set on year to year basis depending upon the availability of funds. Applications are not required for allocating the funds and setting the physical targets. A Statement showing the State-wise rural housing shortage based on Census 2001, release of funds by the Ministry of Rural Development, targets set and achievement made during the last three years along with the physical targets for the year 2010-11, is annexed.

(e) IAY guidelines stipulate that beneficiaries are to be selected from the Permanent IAY Waitlists/BPL lists in order of their ranking as per the BPL Survey, the poorest of the poor being on the top. The priority in the selection of the beneficiaries is given to freed bonded labourers, SC/ST households, families / widows of personnel from defence services/ paramilitary forces killed in action, Non-SC/ST BPL households, Physically and mentally challenged persons, Ex-servicemen and retired members of the paramilitary forces, Displaced persons on account of developmental projects, nomadic/semi-nomadic, and de-notified tribals.

(f) A scheme has been launched in August, 2009 as part of IAY, for providing homestead sites to those rural BPL households whose names are included in the Permanent IAY Waitlists but who have neither land nor a housesite. Rs.10,000 per homestead site is being provided under the Scheme and the funding is shared by the Centre and the States in the ratio of 50:50. Under Rajiv Gandhi Grameen Vidutikaran Yojana (RGGVY), IAY beneficiaries can get a free electricity connection to the house. Under Total Sanitation Campaign (TSC) Scheme, an IAY beneficiary, who constructs a sanitary latrine in the IAY house, can get an amount of Rs.2200/- in addition to the unit assistance provided under IAY. An IAY beneficiary can also obtain a loan of up to Rs. 20,000/- under Differential Rate of Interest (DRI) Scheme, at 4% interest per annum to top up the unit assistance under IAY.